

Pakistani Spies in India

731. SHRI KAMLA PRASAD RAWAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that many Pakistani spies are carrying on spying activities in the country; and

(b) if so, the number of Pakistani spies apprehended, areawise, during 1988-89 and action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). Information is being collected and will be laid on the Table of the House.

Creation on all India Services for Engineers, Doctors, Education, Agriculture and cooperation

732. SHRI V. SOBHANADREESWARA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Sarkaria Commission recommended creation of All India Services of Engineers, Doctors, Education, Agriculture and Cooperation;

(b) if so, whether Government have accepted the recommendations;

(c) if so, the likely date by which it will be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI PL. CHIDAMBARAM): (a) Yes, Sir.

(b) The State Governments have been requested to give their views on the Commission's recommendations.

(c) It is not possible to indicate at this stage.

(d) Does not arise.

[English]

Resettlement of Ex-Army Medical Officers

733. SHRI KRISHNA SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have a scheme for resettlement of ex-Army Medical Officers;

(b) if so, the ways and modes open to such doctors to enter Central Government Health Scheme;

(c) whether it is a fact that such doctors have to appear in the Indian Medical Service Examination as fresh enterants; and

(d) if so, whether Government propose to absorb the ex-Army doctors into Central Health Scheme direct without going through the entrance examination?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) There is no special scheme operated by the Directorate General of Resettlement for resettlement of ex-Army Medical Officers. However, Short Service Commissioned Officers (SSCOS) of the Army Medical Corps on completion of ten Years' continued Commissioned service are granted rehabilitation assistance of Rs. 7,000/-.